

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA

UNSTARRED QUESTION NO. 1729

TO BE ANSWERED ON MAY 04, 2016

GREEN BUILDING TECHNOLOGY

No. 1729 SHRI KODIKUNNIL SURESH:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has a policy to promote green building technology in the real estate/construction sector and if so, the details thereof and if not, the reasons therefor;
- (b) whether any action has been taken against the violations of green building norms and if so, the details thereof; and
- (c) the details of the number of violations reported in the last one year and the current year, State-wise?

ANSWER

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION

(SHRI M. VENKAIAH NAIDU)

(a): A number of initiatives to mainstream energy efficiency and green building have been taken to facilitate construction with green building technology. Under the 'Pradhan Mantri Awas Yojana - Housing for All (Urban) mission', a Technology Sub-Mission has been constituted which focuses on construction of affordable houses with green building concept, earthquake resistant, Geo climatically & environmentally sustainable houses. In States the construction, in real estate, is governed by Development Control Rules and Building Byelaws. Building

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byelaws are required to be integrated with various provisions required for green buildings.

(b) & (c): No violation of green building norms has so far been reported against any of the State/UT Governments, to the Ministry.
